

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

**ANDHRA PRADESH STATE JUDICIAL SERVICE - Senior Civil Judges -
Promotions, Postings and Transfers - ORDERED.**

ROC.NO.1917/2014-B.SPL.

NOTIFICATION NO.521-B.SPL.

**DATED:04.03.2014
READ:**

G.O. Ms.No.80, Law (L.A & J - Home Courts.C) Department dated
10.07.2013.

**The High Court is pleased to order the following Promotions, Postings
and Transfers:-**

I

Sri V.Naresh, Junior Civil Judge, Srungavarapukota, Vizianagaram District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Vizianagaram (post kept vacant)

- i) Sri V.Naresh, will immediately handover charge of his post to the Junior Civil Judge, Kothavalasa, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Bobbili.
- ii) The Junior Civil Judge, Kothavalasa, will be in full additional charge of the post of Junior Civil Judge, Srungavarapukota, until further orders.

II

Sri A.Moses, Junior Civil Judge, Gajuwaka, Visakhapatnam District, is temporarily promoted as Senior Civil Judge and posted as Addl. Senior Civil Judge, Gajuwaka, Visakhapatnam District (New Court Sanctioned in the G.O. read above)

- i) Sri A.Moses, will immediately handover charge of his post to the Rent Controller-cum-IV Addl. Junior Civil Judge, Visakhapatnam, and shall take charge of his post in consultation with the Prl. District and Sessions Judge, Visakhapatnam.
- ii) The Rent Controller-cum-IV Addl. Junior Civil Judge, Visakhapatnam, will be in full additional charge of the post of Junior Civil Judge, Gajuwaka, until further orders.

III

Sri J.Naga Seshaiah, Junior Civil Judge, Penukonda, Ananthapuram District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Piler, Chittoor District (post kept vacant)

- i) Sri J.Nagaseshaiah, will immediately handover charge of his post to the Junior Civil Judge, Madakasira, and proceed to his new station. He shall take charge of his post from Addl. Senior Civil Judge, Chittoor.
- ii) The Junior Civil Judge, Madakasira, will be in full additional charge of the post of Junior Civil Judge, Penukonda, until further orders.

IV

Sri D.Ammana Raja, Prl. Junior Civil Judge, Chirala, Prakasam District, is temporarily promoted as Senior Civil Judge and posted as Addl. Senior Civil Judge, Ongole, Prakasam District (post kept vacant)

- i) Sri D.Ammana Raja, will immediately handover charge of his post to the Addl. Junior Civil Judge, Chirala, and proceed to his new station. He shall take charge of his post from Prl. Senior Civil Judge, Ongole.
- ii) The Addl. Junior Civil Judge, Chirala, will be in full additional charge of the post of Prl. Junior Civil Judge, Chirala, until further orders.

V

Sri R.Sarath Babu, Prl. Junior Civil Judge, Tirupati, Chittoor District, is temporarily promoted as Senior Civil Judge and posted as Addl. Senior Civil Judge, Madanapalle, Chittoor District (post kept vacant)

- i) Sri R.Sarath babu, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Tirupati, and proceed to his new station. He shall take charge of his post from Prl. Senior Civil Judge, Madanapalle.
- ii) The I Addl. Junior Civil Judge, Tirupati, will be in full additional charge of the post of Prl. Junior Civil Judge, Tirupati, until further orders.

VI

Sri M.Suneel Kumar, Junior Civil Judge, Narasannapet, Srikakulam District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Parvathipuram, Vizianagaram District (post kept vacant)

- i) Sri M.Suneel Kumar, will immediately handover charge of his post to the Special Judicial Magistrate of First Class, Excise Court, Srikakulam, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Bobbili.
- ii) The Special Judicial Magistrate of First Class, Excise Court, Srikakulam, will be in full additional charge of the post of Junior Civil Judge, Narasannapet, until further orders.

VII

Sri S.Srinivasa Rao, Prl. Junior Civil Judge, Kakinada, East Godavari District is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Peddapuram, East Godavari District (post kept vacant)

- i) Sri S.Srinivasa Rao, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Kakinada, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Pithapuram.
- ii) The I Addl. Junior Civil Judge, Kakinada, will be in full additional charge of the post of Prl. Junior Civil Judge, Kakinada, until further orders.

VIII

Sri S.Ramanaiah, Prl. Junior Civil Judge, Vijayawada, Krishna District, is temporarily promoted as Senior Civil Judge and posted as II Addl. Senior Civil Judge, Vijayawada, Krishna District (post kept vacant)

- i) Sri S.Ramanaiah, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Vijayawada, and shall take charge of his post from III Addl. Senior Civil Judge, Vijayawada.
- ii) The I Addl. Junior Civil Judge, Vijayawada, will be in full additional charge of the post of Prl. Junior Civil Judge, Vijayawada, until further orders.

IX

Sri N.Srinivasa Chary, Junior Civil Judge, Dharmavaram, Ananthapuram District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Gooty, Ananthapuram District (post kept vacant)

- i) Sri N.Srinivasa Chary, will immediately handover charge of his post to the Special Magistrate, Dharmavaram, and proceed to his new station. He shall take charge of his post from Addl. Senior Civil Judge, Ananthapuram.

- ii) The Special Magistrate, Dharmavaram, will be in full additional charge of the post of Junior Civil Judge, Dharmavaram, until further orders.

X

Sri B.Sathaiah, Prl. Junior Civil Judge, Sathupalli, Khammam District is temporarily promoted as Senior Civil Judge and posted as Addl. Senior Civil Judge, Kothagudem, Khammam District (post kept vacant)

- i) Sri B.Sathaiah, will immediately handover charge of his post to the Addl. Junior Civil Judge, Sathupalli, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Khammam.
- ii) The Addl. Junior Civil Judge, Sathupalli, will be in full additional charge of the post of Prl. Junior Civil Judge, Sathupalli, until further orders.

XI

Sri K.Suryakoteswara Rao, Junior Civil Judge, Piduguralla, Guntur District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Bapatla, Guntur District (post kept vacant)

- i) Sri K.Suryakoteswara Rao, will immediately handover charge of his post to the Prl. Junior Civil Judge, Gurazala, and proceed to his new station. He shall take charge of his post from Addl. Senior Civil Judge, Tenali.
- ii) The Prl. Junior Civil Judge, Gurazala, will be in full additional charge of the post of Junior Civil Judge, Piduguralla, until further orders.

XII

Sri P.Vasu, Prl. Junior Civil Judge, Punganur, Chittoor District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Palamaner, Chittoor District (post kept vacant)

- i) Sri P.Vasu, will immediately handover charge of his post to the Addl. Junior Civil Judge, Punganur, and proceed to his new station. He shall take charge of his post from Prl. Senior Civil Judge, Chittoor.
- ii) The Addl. Junior Civil Judge, Punganur, will be in full additional charge of the post of Prl. Junior Civil Judge, Punganur, until further orders.

XIII

Sri K.Krishna Rao, Prl. Junior Civil Judge, Vizianagaram is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Yellamanchili, Visakhapatnam District (post kept vacant)

- i) Sri K.Krishna Rao, will immediately handover charge of his post to the Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram, and proceed to his new station. He shall take charge of his post from Prl. Senior Civil Judge, Anakapalle.
- ii) The Judicial Magistrate of First Class, Special Mobile Court, Vizianagaram, will be in full additional charge of the post of Prl. Junior Civil Judge, Vizianagaram, until further orders.

XIV

Sri D.Rajesh Babu, Junior Civil Judge, Boath, Adilabad District is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Mahabubabad, Warangal District (post kept vacant)

- i) Sri D.Rajesh Babu, will immediately handover charge of his post to the Addl. Junior Civil Judge, Nirmal, and proceed to his new station. He shall take charge of his post from I Addl. Senior Civil Judge, Warangal.
- ii) The Addl. Junior Civil Judge, Nirmal, will be in full additional charge of the post of Junior Civil Judge, Boath, until further orders.

XV

Sri K.Rambabu, Junior Civil Judge, Kothapeta, East Godavari District is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Amalapuram, East Godavari District (post kept vacant)

- i) Sri K.Rambabu, will immediately handover charge of his post to the Junior Civil Judge, Razole, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Kothapeta.
- ii) The Junior Civil Judge, Razole, will be in full additional charge of the post of Junior Civil Judge, Kothapeta, until further orders.

XVI

Sri M.Yesuratnam, I Metropolitan Magistrate, Hyderabad, is temporarily promoted as Senior Civil Judge and posted as XIV Addl. Judge, City Civil Court-cum-XVIII Addl. Chief Metropolitan Magistrate, Hyderabad (post kept vacant)

- i) Sri M.Yesuratnam, will immediately handover charge of his post to the III Metropolitan Magistrate, Hyderabad, and proceed to his new station. He shall take charge of his post from XV Addl. Judge, City Civil Court-cum-XIX Addl. Chief Metropolitan Magistrate, Hyderabad.

- ii) The III Metropolitan Magistrate, Hyderabad, will be in full additional charge of the post of I Metropolitan Magistrate, Hyderabad, until further orders.

XVII

Sri Shaik Mohd.Fazulullah, Junior Civil Judge, Nagari, Chittoor District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Kadiri, Ananthapuram District (post kept vacant)

- i) Sri Shaik Mohd. Fazulullah, will immediately handover charge of his post to the Addl. Junior Civil Judge, Puttur, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Hindupur.
- ii) The Addl. Junior Civil Judge, Puttur, will be in full additional charge of the post of Junior Civil Judge, Nagari, until further orders.

XVIII

Sri Parak Jeevan, Prl. Junior Civil Judge, L.B.Nagar, Rangareddy District, is temporarily promoted as Senior Civil Judge and posted as II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District (post kept vacant)

- i) Sri Parak Jeevan, will immediately handover charge of his post to the I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District and shall take charge of his post from I Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
- ii) The I Addl. Junior Civil Judge, L.B.Nagar, Rangareddy District, will be in full additional charge of the post of Prl. Junior Civil Judge, L.B.Nagar, Rangareddy District, until further orders.

XIX

Sri A.Jaya Raj, Judicial Magistrate of First Class, Special Mobile Court, Adilabad, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Kamareddy, Nizamabad District (post kept vacant)

- i) Sri A.Jaya Raj, will immediately handover charge of his post to the Special Judicial Magistrate of First Class, Excise Court, Adilabad, and proceed to his new station. He shall take charge of his post from Prl. Senior Civil Judge, Nizamabad.
- ii) The Special Judicial Magistrate of First Class, Excise Court, Adilabad, will be in full additional charge of the post of Judicial Magistrate of First Class, Special Mobile Court, Adilabad, until further orders.

XX

Sri K.Kusha, Prl. Junior Civil Judge, Warangal, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Sathupally, Khammam District (post kept vacant)

- i) Sri K.Kusha, will immediately handover charge of his post to the II Addl. Junior Civil Judge, Warangal, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Khammam.
- ii) The II Addl. Junior Civil Judge, Warangal, will be in full additional charge of the post of Prl. Junior Civil Judge, Warangal, until further orders.

XXI

Kum D.Lakshmi, Prl. Junior Civil Judge, Tiruvur, Krishna District, is temporarily promoted as Senior Civil Judge and posted as II Addl. Chief Metropolitan Magistrate (Mahila Court), Vijayawada, Krishna District (post kept vacant)

- i) Kum. D.Lakshmi, will immediately handover charge of her post to the Addl. Junior Civil Judge, Tiruvur, and proceed to her new station. She shall take charge of her post from III Addl. Chief Metropolitan Magistrate, Vijayawada.
- ii) The Addl. Junior Civil Judge, Tiruvur, will be in full additional charge of the post of Prl. Junior Civil Judge, Tiruvur, until further orders.

XXII

Sri P.Masaiah, Prl. Junior Civil Judge, Miryalguda, Nalgonda District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Suryapet, Nalgonda District (post kept vacant)

- i) Sri P.Masaiah, will immediately handover charge of his post to the Addl. Junior Civil Judge, Miryalguda, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Nalgonda.
- ii) The Addl. Junior Civil Judge, Miryalguda, will be in full additional charge of the post of Prl. Junior Civil Judge, Miryalguda, until further orders.

XXIII

Sri P.V.Prasada Rao, Prl. Junior Civil Judge, Avanigadda, Krishna District, is temporarily promoted as Senior Civil Judge and posted as I Addl. Senior Civil Judge, Vijayawada, Krishna District (post kept vacant)

- i) Sri P.V.Prasada Rao, will immediately handover charge of his post to the Addl. Junior Civil Judge, Avanigadda, and proceed to his new station. He shall take charge of his post from Prl. Senior Civil Judge, Vijayawada.
- ii) The Addl. Junior Civil Judge, Avanigadda will be in full additional charge of the post of Prl. Junior Civil Judge, Avanigadda, until further orders.

XXIV

Sri S.Victor Nelson Raju, Prl. Junior Civil Judge, Visakhapatnam, is temporarily promoted as Senior Civil Judge and posted as VII Addl. Senior Civil Judge, Visakhapatnam (New Court sanctioned in the G.O. read above)

- i) Sri S.Victor Nelson Raju, will handover charge of his post to the I Addl. Junior Civil Judge, Visakhapatnam and shall take charge of his post in consultation with the Prl. District and Sessions Judge, Visakhapatnam.
- ii) The I Addl. Junior Civil Judge, Visakhapatnam, will be in full additional charge of the post of Prl. Junior Civil Judge, Visakhapatnam, until further orders.

XXV

Sri D.Yedukondalu, Prl. Junior Civil Judge, Guntur is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Gudur, Nellore District (post kept vacant)

- i) Sri D.Yedukondalu, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Guntur, and proceed to his new station. He shall take charge of his post from Prl. Senior Civil Judge, Nellore.
- ii) The I Addl. Junior Civil Judge, Guntur, will be in full additional charge of the post of Prl. Junior Civil Judge, Guntur, until further orders.

XXVI

Sri V.S.S.Srinivasa Sarma, Prl. Junior Civil Judge, Parvathipuram, Vizianagaram District, is temporarily promoted as Senior Civil Judge and posted as Addl. Senior Civil Judge, Machilipatnam, Krishna District (New Court sanctioned in the G.O read above)

- i) Sri V.S.S.Srinivasa Sarma, will handover charge of his post to the Addl. Junior Civil Judge, Parvathipuram, and proceed to his new station. He shall take charge of his post in consultation with the Prl. District and Sessions Judge, Krishna at Machilipatnam.

- ii) The Addl. Junior Civil Judge, Parvathipuram, will be in full additional charge of the post of Prl. Junior Civil Judge, Parvathipuram, until further orders.

XXVII

Sri K.Prabhakara Rao, Prl. Junior Civil Judge, Bapatla, Guntur District is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Proddatur, Kadapa District (post kept vacant)

- i) Sri K.Prabhakar Rao, will immediately handover charge of his post to the Addl. Junior Civil Judge, Bapatla, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Kadapa.
- ii) The Addl. Junior Civil Judge, Bapatla, will be in full additional charge of the post of Prl. Junior Civil Judge, Bapatla, until further orders.

XXVIII

Sri Boya Srinivasulu, Prl. Junior Civil Judge, Peddapuram, East Godavari District, is temporarily promoted as Senior Civil Judge and posted as Addl. Senior Civil Judge, Anakapalle, Visakhapatnam District (New Court sanctioned in the G.O. read above)

- i) Sri Boya Srinivasulu, will handover charge of his post to the Addl. Junior Civil Judge, Peddapuram, and proceed to his new station. He shall take charge of his post in consultation with the Prl. District and Sessions Judge, Visakhapatnam.
- ii) The Addl. Junior Civil Judge, Peddapuram, will be in full additional charge of the post of Prl. Junior Civil Judge, Peddapuram, until further orders.

XXIX

Dr. Sunnam Srinivasa Reddy, Junior Civil Judge, Alampur, Mahabubnagar District is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Gadwal, Mahabubnagar District (post kept vacant)

- i) Dr. Sunnam Srinivasa Reddy, will immediately handover charge of his post to the Junior Civil Judge, Gadwal, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Narayanpet.
- ii) The Junior Civil Judge, Gadwal, will be in full additional charge of the post of Junior Civil Judge, Alampur, until further orders.

XXX

Sri Sura Srinivas Reddy, Junior Civil Judge working as Administrative Officer, A.P Judicial Academy, Secunderabad is temporarily promoted as Senior Civil Judge and posted as XVII Addl. Senior Civil Judge, Hyderabad (New Court sanctioned in the G.O. read above)

- i) Sri Sura Srinivas Reddy, will handover charge of his post to the Assistant Director, A.P. Judicial Academy, Secunderabad, and shall take charge of his post in consultation with the Chief Judge, City Civil Court, Hyderabad.
- ii) The Assistant Director, A.P. Judicial Academy, Secunderabad, will be in full additional charge of the post of Administrative Officer, A.P. Judicial Academy, Secunderabad, until further orders.

XXXI

Sri C.N.Murthy, Junior Civil Judge, Yemmiganur, Kurnool District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Allagadda, Kurnool District (post kept vacant)

- i) Sri C.N.Murthy, will immediately handover charge of his post to the Prl. Junior Civil Judge, Adoni, and proceed to his new station. He shall take charge of his post from Prl. Senior Civil Judge, Nandyal.
- ii) The Prl. Junior Civil Judge, Adoni, will be in full additional charge of the post of Junior Civil Judge, Yemmiganur, until further orders.

XXXII

Sri G.Bhupal Reddy, III Addl. Junior Civil Judge, Guntur is temporarily promoted as Senior Civil Judge and posted as I Addl. Senior Civil Judge, Nellore (post kept vacant)

- i) Sri G.Bhupal Reddy, will immediately handover charge of his post to the II Addl. Junior Civil Judge, Guntur, and proceed to his new station. He shall take charge of his post from Prl. Senior Civil Judge Nellore.
- ii) The II Addl. Junior Civil Judge, Guntur, will be in full additional charge of the post of III Addl. Junior Civil Judge, Guntur, until further orders.

XXXIII

Smt. S.V.P.Suryachandra Kala, Junior Civil Judge, Gannavaram, Krishna District is temporarily promoted as Senior Civil Judge and posted as VI Addl. Senior Civil Judge, Vijayawada, Krishna District (New Court Sanctioned in the G.O. read above)

- i) Smt. S.V.P.Suryachandra Kala, will handover charge of her post to the III Addl. Junior Civil Judge, Vijayawada and proceed to her new station. She shall take charge of her post in consultation with the Prl. District and Sessions Judge, Krishna at Machilipatnam.
- ii) The III Addl. Junior Civil Judge, Vijayawada, will be in full additional charge of the post of Junior Civil Judge, Gannavaram, until further orders.

XXXIV

Sri Y.Govinda Reddy, II Addl. Junior Civil Judge-cum-XIX M.M, Cyberabad at Kukatpally (Miyapur), Rangareddy District is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Vikarabad, Rangareddy District (post kept vacant)

- i) Sri Y.Govinda Reddy will immediately handover charge of his post to the IX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District, and proceed to his new station. He shall take charge of his post from VIII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
- ii) The IX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District, will be in full additional charge of the post of II Addl. Junior Civil Judge-cum-XIX M.M., Kukaktpally at Miyapur, Rangareddy District, until further orders.

XV

Smt. G.Bhavani Chandra, Prl. Junior Civil Judge, Huzurabad, Karimnagar District is temporarily promoted as Senior Civil Judge and posted as Addl. Senior Civil Judge, Karimnagar (post kept vacant)

- i) Smt. G.Bhavani Chandra, will immediately handover charge of her post to the Addl. Junior Civil Judge, Huzurabad, and proceed to her new station. She shall take charge of her post in consultation with the Prl. District and Sessions Judge, Karimnagar.
- ii) The Addl. Junior Civil Judge, Huzurabad, will be in full additional charge of the post of Prl. Junior Civil Judge, Huzurabad, until further orders.

XXXVI

Smt. M.Madhuri, II Addl. Junior Civil Judge, Vijayawada, Krishna District is temporarily promoted as Senior Civil Judge and posted as VII Addl. Senior Civil Judge, Vijayawada, Krishna District (post kept vacant)

- i) Smt. M.Madhuri, will immediately handover charge of her post to the IV Addl. Junior Civil Judge, Vijayawada, and shall take charge of her post in consultation with the Prl. District and Sessions Judge, Krishna at Machilipatnam.
- ii) The IV Addl. Junior Civil Judge, Vijayawada, will be in full additional charge of the post of II Addl. Junior Civil Judge, Vijayawada, until further orders.

XXXVII

Smt. C.Ratna Padmavathi, Prl. Junior Civil Judge, Bhongir, Nalgonda District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Huzurnagar, Nalgonda District (New Court sanctioned in the G.O. read above)

- i) Smt. C.Ratna Padmavathi, will handover charge of her post to the Addl. Junior Civil Judge, Bhongir, and proceed to her new station and shall take charge of her post in consultation with the Prl. District and Sessions Judge, Nalgonda.
- ii) The Addl. Junior Civil Judge, Bhongir, will be in full additional charge of the post of Prl. Junior Civil Judge, Bhongir, until further orders.

XXXVIII

Sri P.V.S.Suryanarayana Murthy, Junior Civil Judge, Mahabubnagar, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Shadnagar, Mahabubnagar District (New Court sanctioned in the G.O. read above)

- i) Sri P.V.S.Suryanarayana Murthy, will handover charge of his post to the Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar and proceed to his new station. He shall take charge of his post in consultation with the Prl. District and Sessions Judge, Mahabubnagar.
- ii) The Judicial Magistrate of First Class, Special Mobile Court, Mahabubnagar, will be in full additional charge of the post of Junior Civil Judge, Mahabubnagar, until further orders.

XXXIX

Sri K.Seetharama Krishna Rao, Junior Civil Judge, Parchur, Prakasam District, is temporarily promoted as Senior Civil Judge and posted as Senior Civil Judge, Markapur, Prakasam District (post kept vacant)

- i) Sri K.Seetharama Krishna Rao, will immediately handover charge of his post to the Addl. Junior Civil Judge, Chirala, and proceed to his new station. He shall take charge of his post from Senior Civil Judge, Darsi.
- ii) The Addl. Junior Civil Judge, Chirala, will be in full additional charge of the post of Junior Civil Judge, Parchur, until further orders.

- NOTE:
1. The promotions of the above said 39 Junior Civil Judges have been made to the category of Senior Civil Judges as per the directions of Hon'ble Supreme Court of India in Civil Appeal No.1867/2006 dated 04.01.2007 purely on temporary basis and do not give them any right or expectation for further promotion or seniority.
 2. The promotions of Smt. M.Madhuri and Smt. C.Ratna Padmavathi, Sri P.V.S.Suryanarayana Murthy and Sri K.Seetharama Krishna Rao, are on temporary basis with a specific condition that they are liable to be reverted without any notice, in case they do not earn promotion as Civil Judge (Senior Division) on their own turn in the mean time, since the promotions of 4 Junior Civil Judges who are seniors to them are kept in abeyance in view of the pendency of suspension and punishments.
 3. The above 39 officers will retain their present service seniority as Junior Civil Judge, until re-determined in which case seniority of Senior Civil Judges shall also stand revised.
 4. In case the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the concerned officers will seek instructions from the concerned Unit Heads who in turn will make alternative arrangements, intimating the same to the High Court.
 5. The Notification is placed in the High Court's Web Site <http://hc.ap.nic.in>. The downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
5. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad

6. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Legal Affairs, Law Department, Government of Andhra Pradesh, Hyderabad
8. The Accountant General, Andhra Pradesh, Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
13. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
14. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
15. **THE DISTRICT TREASURY OFFICERS.**
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry, Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad, Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam, Vizianagaram, Warangal and West Godavari at Eluru.
16. The Secretary, Andhra Pradesh State Judicial Officers Association, (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)
17. **THE SECTION OFFICERS:-**
a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.